

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/9729/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar,
Gauhati High Court,
Aizawl Bench, Aizawl.

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Dated Guwahati, 9 November, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dated 4th November 2022.

Sir,

With reference to the above, I am directed to inform you that Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench has been granted **casual leave on 07.11.2022 with station leave permission**. Further, the Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, will remain in charge of the Registrar, Gauhati High Court, Aizawl Bench, during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/9730-9731/A, dated , 09-11-2022

Copy to:

1. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench .
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) 